

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRISUKH RAM): (a) and (b). The plan for construction of new godowns by the Food Corporation of India (FCI) and the Central Warehousing Corporation (CWC) for storage of foodgrains in the next two years i.e. 1990-91 and 1991-92 would be finalised after finalisation of the Eighth Five Year Plan.

(c) The FCI and CWC construct foodgrain storage capacity at certain nodal points. The selection of nodal points is made keeping in view the need and operation considerations.

(d) Although the overall storage capacity available for foodgrains in the country on macro level basis is adequate to meet the requirement during the Eighth Five Year Plan, additional capacity would be planned to take care of regional imbalances and the need to create adequate capacity in the remote and inaccessible areas including the hill areas, on the basis of micro level operational considerations.

Encroachment on DDA Land in Paschimpuri

1394. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 26th April, 1989 to Unstarred Question No. 7085 regarding encroachment on DDA land in Paschimpuri and state:

(a) whether any action has been taken against the encroachments of DDA land in Paschimpuri and Slum Quarters of Madipur; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). Delhi

Development Authority has reported that a survey has been carried out and show cause notices have been issued to the allottees of the flats who have encroached upon its land in Paschimpuri.

Cases have been registered with the police against the persons who have done unauthorised construction in or encroached upon Slum Quarters in Madipur. Action under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 has also been initiated.

Developed area of Paschimpuri has since been transferred by Delhi Development Authority to the Municipal Corporation of Delhi. Information from M.C.D. is being collected and will be laid on the Table of the Sabha.

Hospitals having facilities for Drug Addicts

1395. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Government and non-Government organisations in Delhi counselling and running treatment centres from where the drug addicts can have assistance;

(b) whether the existing de-addiction facilities in Delhi are adequate; and

(c) if not, the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) to (c). Treatment facilities for drug addicts are available at the following hospitals in Delhi:

1. Deen Dayal Upadhyaya Hospital, New Delhi